

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) -575 (ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018**

**NAME OF THE COMPANY: Small Industries Development Bank of India Vs. Delicious Coco Water Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	Mr. Rajendra Beniwal and Mr. P. V. Dinesh, Advocates for the Petitioner. Mr. Rishi Sood, Advocate for the Respondent			
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**ORDER**

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 18<sup>th</sup> January, 2018. ✓

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**(Deepa Krishan)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**